

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 10-09-2025 To 10-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3446/2025	M/S. POLYKAM OFFSET AND ORS. Mobile:8444494433 Email:ADVHARERAMSINGH@GMAIL.COM	HARERAM SINGH	24-10-2025	PHOTO COPY OF ORDER MISSING
2	CO	3449/2025	BISWANATH KARMAKAR Mobile:9971149554	SUSNIGDHO BHATTACHARYYA	24-10-2025	C J NAME WRONG
3	CRM (A)	3304/2025	PETITIONERS Mobile:9830349659 Email:SITALSAMANTA67@GMAIL.COM	SITAL SAMANTA	24-10-2025	1) AS PER STATEMENT IN PARA 5,6 , PETITIONERS ARE IN LAWS OF V.G. NECESSARY STEPS NEED TO BE TAKEN TO HIDE THEIR IDENTITY --- OBJECTION NOT BEING COMPLIED PROPERLY
4	CRM (A)	3316/2025	PETITIONER Mobile:9142474095 Email:SHIPRAROY0006@GMAIL.COM	KUMARI SHIPRA ROY	24-10-2025	1) AS PER STATEMENT IN 1ST PARA, PETITIONER AND DEFACTO COMPLAINANT BELONG TO SAME FAMILY. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY 2) INCORPORATE LD TRIAL COURT DETAILS WITH IN 1ST PARA. ... 3) SIGNATURE OF DEPONENT IS REQUIRED ON THE COPY OF ID CARD
5	CRM(M)	1680/2025	SAMIM ZAKARIA @ SAMIM JAKARIA Mobile:9331088889	MD SHAMIMUDDIN	24-10-2025	1) AS PER STATEMENT IN PARA 3, PETITIONER IS NEIGHBOUR OF V.G. 2) V.G. RELATIVES NAMES HAVE BEEN DISCLOSED IN PETITION
6	CRM(M)	1690/2025	SAGAR GHOSH Mobile:9382408707 Email:2SCATHA@GMAIL.COM	SUBHAS CHANDRA ATHA	24-10-2025	SUPPRESSION OF PREVIOUS CASE DETAILS I.E. CRM(DB) 4179/2023
7	CRM(M)	1691/2025	SWAPAN MONDAL @ SWAPAN KUMAR MONDAL Mobile:8017263156 Email:ADVBISWAJITSARKAR@GMAIL.COM	BISWAJIT SARKAR	24-10-2025	1) GR CASE YEAR WRONG THROUGH OUT THE PETITION. 2) DECLARATION OF LD ADVOCATE IS REQUIRED IN 1ST PARA AS G.R. CASE YEAR WRONG IN IMPUGNED ORDER COPY
8	CRM(M)	1692/2025	RABIN MALIK Mobile:9433820692 Email:JUBER44@GMAIL.COM	SKZUBAIR AHMED	24-10-2025	AS PER DECLARATION IN PARA 7, PETITIONER MARRIED V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY AND DETAILS
9	WPA	21579/2025	TAPAN KUMAR MONDAL	ANITA SHAW	24-10-2025	JUDGE NAME WRONG

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9830328018 Email:ANJAN.BHATTACHARYA76@GMAIL.COM			
10	WPA	21697/2025	MD JAHANGIR HOSEN MOLLA Mobile:9830086230 Email:DIBYENDUBHATTACHARYA340@GMAIL.COM	DIBYENDU BHATTACHARYA	24-10-2025	RESPONDENT 1 PINCODE MISSING
11	WPA	21707/2025	MANAJ CHAKRABORTY Mobile:9836446772 Email:KUNALGANGULY05@GMAIL.COM	KUNAL GANGULY	24-10-2025	PETITIONER NAME SPELLING WRONG EVERYWHERE
12	WPA	21714/2025	BABITA KUMARI Mobile:7980613821 Email:SUMANSAHANI.HD@GMAIL.COM	SUMAN SAHANI	24-10-2025	SUBJECT CATEGORY CODE WRONG
13	WPA	21730/2025	SHAMBHU NATH CHOWDHURY Mobile:8250422880 Email:ADVSUDIPPATRA@GMAIL.COM	SUDIP PATRA	24-10-2025	SHORT LIST OF DATES MISSING
14	WPA	21811/2025	SARNA DHARMA MISSIOIN, WB AND ANR Mobile:8820101691	BIKRAMJIT DUTTA	24-10-2025	FILE RENAMED TO F(P)-392/2025
15	WPA	21936/2025	NURUL ISLAM Mobile:9331811610 Email:IBRAHIM.HIGHCOURT@GMAIL.COM	IBRAHIM SHAIK	24-10-2025	ADV ON RECORD SIGN IN 0 PAGE MISMATCH
16	WPA(H)	82/2025	MINATI HALDER Mobile:9733923019 Email:ASRAFMANDAL79@GMAIL.COM	ASRAF MANDAL	24-10-2025	PETITIONER NAME IN AFFIDAVIT AND COURT NO WRONG
17	WPA(P)	395/2025	MD MALIK UDDIN Mobile:9836674535 Email:ADV.MALIK.CAL39@GMAIL.COM	MD MALIK UDDIN	24-10-2025	1.RESPONDENT ADDRESS MISSING 2.ADV.CLERK'S SIGN MISSING IN AFIDAVIT PAGE
18	WP.CT	202/2025	SUDIP CHANDA Mobile:9831569508 Email:BIKRAM.BANERJEE91@GMAIL.COM	SINJINI CHAKRABARTI	24-10-2025	FILE RENAMED TO F-SP.ST-193/2025